

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

**No. 214/A.** The Vacancy position of the Jharkhand Superior Judicial Service including future vacancies till 31<sup>st</sup> March, 2018 is notified in the following manner:-

By promotion from Civil Judge (Sr. Division) on the basis of merit-cum-seniority (65%)-Rule 4 ( b )	Promotion (by way of selection) through limited competitive Examination (10%)-Rule 4 (C)	By direct recruitment from Bar (25%)- Rule 4 ( a )
33	19*	17

*\*If the candidates are not available for 10% quota, or are not able to qualify in the examination, then vacant post shall be filled up by regular promotion.*

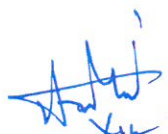
The earlier vacancy position as notified vide Notification No. 136/A dated 04<sup>th</sup> July, 2017 is modified accordingly.

Dated: 21<sup>st</sup> September, 2017

By Order,  
Sd/-(Ambuj Nath)  
Registrar General

Memo No. 4359 /Apptt. Dated Ranchi, the 21<sup>st</sup> September 2017

Copy forwarded to the Central Project Co-ordinator, e-Courts Project I/c, High Court of Jharkhand, Ranchi for uploading the above notification in the official website of the High Court of Jharkhand, Ranchi immediately.

  
21.9.17  
Registrar General